

**Reservation in Cadre-wise Promotion
to SC/ST Employees in S.T.C.**

5479. DR. P. VALLAL PERUMAN :
SHRI LALA RAM KEN :
SHRI S.S. BHOYE :

Will the Minister of COMMERCE be pleased to state :

(a) whether reservation in cadre-wise promotion is provided to the Scheduled Castes and Scheduled Tribes employees in the State Trading Corporation ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b) With the introduction of time-bound promotion policy with effect from 1st April, 1985 for staff employees and from 1st April, 1986 for Managers, promotions are not vacancy-oriented upto the level of Chief Marketing Manager in STC. Consequently, reservation in promotion has been discontinued by STC from the respective dates.

Under the time-bound promotion policy, promotions are made on the basis of qualifying service rendered by an employee. However, in the case of Scheduled Castes/Scheduled Tribes employees, relaxation of one year qualifying service is provided at

each stage of promotion upto the level of Deputy Marketing Manager (Grade-I).

**High Level Committee for Resettle-
ment of Ex-Servicemen**

5480. SHRI KAMAL CHAUDHRY :
Will the Minister of DEFENCE be pleased to state :

(a) whether the High Level Committee appointed by the Government for resettlement of ex-servicemen in regard to counting of military service for the purpose of pay fixation and promotions in civil posts has submitted its recommendations to Government ;

(b) if so, the details thereof ;

(c) whether these recommendations have been accepted by Government ; and

(d) if so, whether Government have issued order for implementation of the recommendations ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) to (d) The details of the recommendations of High Level Committee, the position about their acceptance and issue of orders are given in the statement below.